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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 42 / 2009-14
NEW DELHI: the 16th February, 2010

Subject: Appendix 11B for Value addition in terms of paragraph 4.1.6 of FTP

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures (Vol.1), 2009-14:-

1. A new Appendix i.e., Appendix 11B related to “Value addition Norms (below 15%) for specific product(s) under Advance Authorisation Scheme” stands added in the Appendices and Aayat Niryat Forms in the HBP, v1, as per the Appendix attached to this Public Notice.
2. In the Contents in the Appendices and Aayat Niryat Forms in the HBP, v1, following shall be added:

11B. Value addition Norms (below 15%) for specific product(s) under Advance Authorisation Scheme.

This issues in public interest.

Sd/-

(R.S. Gujral)
Director General of Foreign Trade and
Ex-Officio Special Secretary to the Government of India

(Issued from File No. 01/94/180/FTP/09-10/AA/AM10/PC4)

Appendix 11B

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Value addition Norms (below 15%) for specific product(s) under Advance Authorisation scheme
(Please see paragraph 4.1.6 of FTP, 2009-14, as amended from time to time)

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SI No.	Export Product	Minimum Value Addition
1.	Copper Cathode / Copper Wire Rods (manufactured from Copper Concentrate)	8%